Construction of National Highways with funding by State Governments

- 611. SHRI SHANTARAM NAIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) what are the present schemes in force under which National Highways are constructed;
 - (b) the essential features of each scheme;
- (c) whether there is any scheme for construction of National Highways with funding by State Governments; and
- (d) if so, the name of the scheme, which is being implemented and what are the essential features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) and (b) The development of National Highways (NHs) is taken up mainly under National Highways Development Project (NHDP) & Non-NHDP. There are seven phases of NHDP covering about 47,000 km length. Under Non-NHDP, major programmes include improvement of riding quality, widening/strengthening of existing pavement, construction of bridges/culverts etc. Besides, for development of road network in North Eastern part of the country, a Special Accelerated Road Development Programme including Arunachal Pradesh package covering about 6,418 km length of roads including State roads have been taken up. Similarly, for development of roads in Left Wing Extremism (LWE) affected areas, about 5,477 km length of roads including State roads have also been taken up.

- (c) There is no scheme for development of NHs with funding assistance from the State Governments.
 - (d) Does not arise.

Funds for development and maintenance of national highways

†612. SHRI RAGHUNANDAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Central Government has received proposal from the State Government of Madhya Pradesh regarding grant of funds for development and maintenance of different national highways passing through the State;

- (b) if so, the amount of funds sanctioned and released to different States including Madhya Pradesh for the said purpose during each year in the last two years; and
- (c) by when the balance amount is likely to be sanctioned and released for early completion of works related to the National Highways in the State?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Yes, Madam.

- (b) Details of allocation and expenditure of different States including State of Madhya Pradesh are given in Statement-I and II (See below).
- (c) The balance amount of year 2012-2013 will be released as per sanctions during the financial year.

Statement-I

The State/Union Territory-wise details of allocation of funds and expenditure / releases made for development of Non-NHDP NHs during each of the last two years and the current year.

(Amount in Rs. Crore)

Sl.	State		Allocation			Expenditure			
No.		2010-11	2011-12	2012-13*	2010-11	2011-12	2012-13 ^{\$}		
1	2	3	4	5	6	7	8		
1.	Andhra Pradesh	254.77	113.99	196.36	254.77	119.80	54.86		
2.	Arunachal Pradesh	0.00	0.00	6.00	0.00	0.00	0.00		
3.	Assam	177.64	213.43	228.58	177.64	200.18	9.37		
4.	Bihar	199.15	247.54	324.18	199.15	232.31	60.77		
5.	Chandigarh	8.81	1.00	2.80	8.81	0.81	0.49		
6.	Chhattisgarh	53.53	56.05	80.97	53.53	52.95	25.50		
7.	Delhi	52.58	6.50	1.42	52.58	5.70	0.10		
8.	Goa	30.14	5.00	23.26	30.14	4.79	0.21		
9.	Gujarat	111.60	95.96	148.93	111.60	88.82	37.41		

1	2	3	4	5	6	7	8
10.	Haryana	143.69	100.00	56.96	143.69	98.16	20.76
11.	Himachal Pradesh	95.72	110.26	188.82	95.72	121.15	31.12
12.	Jharkhand	112.70	92.00	113.64	112.70	97.14	37.34
13.	Karnataka	276.65	328.31	301.57	276.65	313.06	120.63
14.	Kerala	109.00	165.82	168.59	109.00	153.66	10.43
15.	Madhya Pradesh	134.24	101.69	133.79	134.24	76.07	11.34
16.	Maharashtra	265.53	286.52	228.43	265.53	304.90	112.19
17.	Manipur	63.88	50.28	61.88	63.88	47.09	12.43
18.	Meghalaya	79.08	85.05	103.14	79.08	82.76	9.98
19.	Mizoram	24.23	40.00	107.51	24.23	40.81	7.17
20.	Nagaland	26.94	21.00	85.15	26.94	19.63	2.40
21.	Odisha	230.71	293.28	215.21	230.71	272.94	78.55
22.	Puducherry	3.93	4.50	8.93	3.93	4.73	3.61
23.	Punjab	115.00	115.11	111.70	115.00	117.23	36.95
24.	Rajasthan	147.31	119.63	210.48	147.31	116.93	59.51
25.	Tamil Nadu	182.13	158.37	180.64	182.13	159.99	102.06
26.	Uttar Pradesh	452.55	313.21	362.68	452.55	323.75	141.96
27.	Uttarakhand	130.83	83.46	84.00	130.83	51.72	45.98
28.	West Bengal	120.61	292.00	177.76	120.61	282.93	97.24
29.	Andaman and Nirobar Islands	1.89	2.13	38.37	1.89	2.13	1.00
30.	National Highways Authority of India (NHAI)*	17,918.94	23,442.89	25,265.98	12,563.94	21,379.89	8,001.64

256	Written Answers	to	[RAJYA SA	ABHA]		Unstarred	Questions
1	2	3	4	5	6	7	8
31.	Border Roads Organization (BRO)*	760.00	540.00	550.00	694.49	515.00	269.71
32.	Special Accelerated Road Development Programme for North-Eastern region (SARDP-NE)*	1,500.00	1,950.00	2,000.00	1,046.71	1,939.98	703.02
33.	Road Development Programme areas affected with Left Wing Extremism (LWE)*	750.00	1,200.00	1,500.00	718.05	1166.68	448.34

^{\$ -} As on October, 2012

Statement-II

The State/Union Territory-wise details of allocation of funds and expenditure/releases made for M&R of NHs during each of the last two years and the current year

Sl.	No. State/Union Ter	10-11	2011-	12*	2012-13@		
		Alloca- tion	Expen- diture	Alloca- tion	Expen- diture	Alloca- tion	Expen- diture
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	67.06	64.13	68.92	62.33	109.24	0.43
2.	Arunachal Pradesh	n 26.53	27.07	6.00	4.89	56.30	0.00
3.	Assam	111.36	99.04	62.90	43.91	100.41	0.54
4.	Bihar	93.84	79.06	78.09	50.60	64.97	13.80

^{* -} State-wise allocations are not made.

Written Answers to			[27 Noven	nber, 2012]	Unstai	ions 257	
1	2	3	4	5	6	7	8
5.	Chandigarh	0.66	0.31	0.46	0.37	1.08	0.00
6.	Chhattisgarh	22.66	22.66	15.97	12.65	64.54	2.20
7.	Delhi	0.00	0.00	0.16	0.00	1.65	0.00
8.	Goa	4.85	1.66	4.97	3.60	12.39	0.03
9.	Gujarat	82.74	82.21	66.20	61.88	76.90	27.94
10.	Haryana	30.06	28.15	22.58	21.60	18.89	7.61
11.	Himachal Pradesh	22.25	21.69	37.95	35.79	83.78	21.51
12.	Jharkhand	33.20	32.92	17.30	16.23	53.23	1.97
13.	Karnataka	77.61	61.43	53.79	46.40	116.04	17.07
14.	Kerala	52.08	41.88	34.62	22.27	56.99	6.73
15.	Madhya Pradesh	45.39	43.30	33.01	19.04	60.85	10.27
16.	Maharashtra	104.40	99.50	111.73	94.98	117.02	4.04
17.	Manipur	18.68	17.46	27.82	13.71	16.65	0.00
18.	Meghalaya	48.92	44.93	58.85	34.70	31.09	1.60
19.	Mizoram	39.69	37.44	24.42	17.98	42.97	2.55
20.	Nagaland	14.57	12.77	55.53	49.51	29.86	0.00
21.	Odisha	80.77	80.77	35.81	32.18	94.86	26.74
22.	Puducherry	3.46	1.64	0.77	0.30	2.80	1.63
23.	Punjab	21.38	16.13	17.67	14.84	39.95	8.19
24.	Rajasthan	85.72	77.30	106.30	97.42	127.60	22.64
25.	Tamil Nadu	54.36	53.90	42.98	33.74	66.47	25.74
26.	Uttar Pradesh	97.50	97.11	100.28	84.20	129.69	7.04
27.	Uttarakhand	73.59	59.46	64.79	34.80	62.76	7.64

258	Written Answers to		[RAJYA SABHA]			Unstarrea	ed Questions	
1	2	3	4	5	6	7	8	
28.	West Bengal	57.65	54.75	26.57	22.14	54.74	0.64	
29.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	10.20	0.00	
30.	National Highway Authority of India (NHAI)\$		617.65	95.42	95.42	100.00	100.00	
31.	Border Roads Organization (BRC	65.00	44.50	55.00	55.00	70.00	19.16	

^{* -} Provisional

Road accident cases in the country

- 613. DR. GYAN PRAKASH PILANIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) the number of road accidents in the country, deaths and injured, cases registered and their disposal, State/year-wise, during the last three years;
- (b) the number of vehicles in the country and their growth percentage during last three years;
- (c) whether it reveal some correlation of the percentage increase of accidents;
 - (d) the State/metros which are having worst accident scenario;
- (e) the steps taken to stop this sordid scenario of 'Cold-Blooded-Murder-on-Roads; and
- (f) how does the road accidents scenario compare with U.K., U.S.A., France and Germany?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) Details of State-wise/Union Territory wise number of road accidents number of persons killed and injured in road accidents during each of the years 2009 to 2011 is given in Statement (*See*

^{@ -} As on October, 2012.

^{\$ -} State-wise allocations are not made for NHAI and BRO.